

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1493/(MAH)/2017

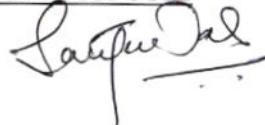
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Lift & Shift India Pvt. Ltd.
V/s.
Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-------------|-------------|--|
| 1 | Sanjana Das | Advocate |  |

ORDER

CP No. 1493/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

This date of hearing has not been intimated to the Corporate Debtor's side.
List this matter on **17.11.2017** with a direction to the Petitioner to intimate next
date of hearing upon the Corporate Debtor and file proof of service as mentioned
under the Adjudicating Authority Rules.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)